

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4404 of 2022 in Comp. App (AT) (Ins) No. __ of 2022	Rajesh Kumar Jain Vs. Ramakant Gupta	Honey Satpal
2.	I.A. No. 4407 of 2022 in Competition App (AT) No. __ of 2022	Apaar Infratech Pvt. Ltd. Vs. Competition Commission of India & Ors.	Akshit Saxena
3.	I.A. No. 4406 of 2022 in Comp. App (AT) (Ins) No. __ of 2022	Aayat Processors Vs. Jalesh Kumar Grover	Pallavi Singh
4.	I.A. No. 4425 of 2022 in I.A. No. __ of 2022 in Comp. App (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassette Industries Pvt. Ltd. & Anr.	Asim Naeem

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By order
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Assistant Registrar